



This is an application seeking amendment in the parties and the prayer clause of IA 229/2022. The amendment is allowed without prejudice to rights and contentions of the parties.

This matter is list for further consideration on **29.07.2024**.

**IA3436/2021**

This **IA 3436/2021** is allowed and disposed of.

**IA 893/2020**

1. The learned counsel for the erstwhile CoC informs that this application is to be prosecuted by the CoC and the application for bringing them on record is to be filed.
2. This matter is list for further consideration on **29.07.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Prajakta